NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
SHRI NAVIN 1. WITH	se abv	PETITIONER	Mtasha
NATALNA SUTARUT 2 POR	A-12~		
THAKKAR & PAHWA			

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioners. None present for Respondents No. 1 to 6.

Suo moto matter reopened.

List the matter on 10.01.2018. Fr two heavy

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of November, 2017.